

**ROSTER OF THE WORK FOR FRESH CASES, NOTIFIED UNDER THE ORDER OF
HON'BLE THE CHIEF JUSTICE OF INDIA
w.e.f. 05-03-2018, TILL FURTHER ORDERS.**

HON'BLE THE CHIEF JUSTICE OF INDIA

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
601-622 ALL	SERVICE MATTERS
801- 817 ALL	LETTER PETITION AND PIL MATTERS
0818	SOCIAL JUSTICE MATTERS
901-912 ALL	ELECTION MATTERS
1100-1101	ARBITRATION MATTERS
1300	HABEAS CORPUS MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1701-1705 ALL	CONTEMPT OF COURT MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2401, 2403-2407	APPOINTMENTS ETC. OF CONSTITUTIONAL FUNCTIONARIES
2501-2504 ALL	STATUTORY APPOINTMENTS AND APPOINTMENT OF OTHER LAW OFFICERS
3700	MATTERS RELATING TO COMMISSIONS OF ENQUIRY

HON'BLE MR. JUSTICE J. CHELAMESWAR

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
101-114 ALL	LABOUR MATTERS
401-436 ALL	INDIRECT TAX MATTERS
501-505 ALL	LAND ACQUISITION AND REQUISITION MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1404-1439 ALL	CRIMINAL MATTERS
1801- 1819 ALL	ORDINARY CIVIL MATTERS
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004 ALL	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3301-3307 ALL	EVICTON UNDER THE PUBLIC PREMISES (EVICTON) ACT
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3600	ADMIRALITY AND MARITIME LAWS
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE RANJAN GOGOI

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
101-114 ALL	LABOUR MATTERS
401-436 ALL	INDIRECT TAX MATTERS
1001-1010 ALL	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI
1402-1439 ALL	CRIMINAL MATTERS
1701-1705 ALL	CONTEMPT OF COURT MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING.
2901-2903 ALL	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004 ALL	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
4201-4205 ALL	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES
4300	STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE MADAN B. LOKUR

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
501-505 ALL	LAND ACQUISITION & REQUISITION MATTERS
601-622 ALL	SERVICE MATTERS
805	ECOLOGICAL IMBALANCE: PROTECTION AND CONSERVATION OF FORESTS THROUGHOUT THE COUNTRY, PROTECTION OF WILD LIFE, BAN OF FELLING OF TREES AND FALLING OF UNDERGROUND WATER LEVEL.
818	SOCIAL JUSTICE MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS & CHARITABLE ENDOWMENTS
3400	MINES, MINERALS & MINING LEASES
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION
3900	MATTERS RELATING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE KURIAN JOSEPH

<u>SUB. CAT . CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
101-114 ALL	LABOUR MATTERS
201-209 ALL	RENT ACT MATTERS
601-622 ALL	SERVICE MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1701-1705 ALL	CONTEMPT OF COURT MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES

HON'BLE MR. JUSTICE A.K. SIKRI

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
301-324 ALL	DIRECT TAXES MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1501-1505 ALL	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1701-1705 ALL	CONTEMPT OF COURT MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS & CHARITABLE ENDOWMENTS
2901-2903 ALL	SIMPLE MONEY & MORTGAGE MATTERS, ETC.
3301-3307 ALL	EVICTON UNDER THE PUBLIC PREMISES (EVICTON) ACT.
3900	MATTERS PERTAINING TO ARMED FORCES & PARAMILITARY FORCES.

HON'BLE MR. JUSTICE S.A. BOBDE

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
701-707 ALL	ACADEMIC MATTERS
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
3100	ADMISSION TO EDUCATIONAL INSTITUTIONS OTHER THAN MEDICAL & ENGINEERING.
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
3600	ADMIRALTY AND MARITIME LAWS
4001-4003 ALL	ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4201-4205 ALL	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MR. JUSTICE R.K. AGRAWAL

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
101-114 ALL	LABOUR MATTERS
201-209 ALL	RENT ACT MATTERS
301-324 ALL	DIRECT TAXES MATTERS
601-622 ALL	SERVICE MATTERS
901-912 ALL	ELECTION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
3301-3307 ALL	EVICTON UNDER THE PUBLIC PREMISES (EVICTON) ACT.

HON'BLE MR. JUSTICE N.V. RAMANA

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
1201-1207 ALL	COMPENSATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2601-2605 ALL	PERSONAL LAW MATTERS
2701-2703 ALL	RELIGIOUS AND CHARITABLE ENDOWMENTS
3301-3307 ALL	EVICITION UNDER THE PUBLIC PREMISES(EVICITION) ACT
3600	ADMIRALITY AND MARITIME LAWS
3801-3803 ALL	MATTERS RELATING TO CONSUMER PROTECTION
3900	MATTERS RELATING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE ARUN MISHRA

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
101-114 ALL	LABOUR MATTERS
501-505 ALL	LAND ACQUISITION & REQUISITION MATTERS
601-622 ALL	SERVICE MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1601-1611 ALL	FAMILY LAW MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTIONS
3501-3505 ALL	LAND LAWS AND AGRICULTURAL TENANCIES
4001-4003 ALL	ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4100	ALLOCATION OF 15% ALL INDIA QUOTA IN ADMISSION/TRANSFER TO MEDICAL COLLEGES.

HON'BLE MR. JUSTICE A.K. GOEL

<u>SUB. CAT. CODE</u>	<u>DESCRIPTION OF THE SUBJECT CATEGORY</u>
301-324 ALL	DIRECT TAXES MATTERS.
501-505 ALL	LAND ACQUISITION AND REQUISITION MATTERS
1001-1010 ALL	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI AND RBI MATTERS
1100-1101	ARBITRATION MATTERS
1402-1439 ALL	CRIMINAL MATTERS
1801-1819 ALL	ORDINARY CIVIL MATTERS
2801-2811 ALL	MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004 ALL	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTIONS